

Health Education Bureaux have been requested to provide health education to those attending the STD Clinics, Blood Banks etc. Instructions have been issued to (i) Medical and Para-medical personnel to use adequate sterile injection equipment (ii) blood and plasma organisations to provide relevant information about AIDS to intending donors to promote and encourage voluntary self-exclusion policy.

Railway Doctors and Hospitals

5835. SHRI GADADHAR SAHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Railway doctors and hospitals are not available at all places of work for Railway employees/staff ;

(b) if so, whether the railway employees are not allowed medical treatment and medical examination by Private Doctors and medical leave on the basis of Private medical certificates ;

(c) whether private medical certificates are not allowed for sanction of medical leave and reimbursement of fees and cost; and

(d) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Medical care is provided to railway employees and their families through a net-work of hospitals and health units strategically spaced as to cover all way-side stations.

(b) to (d) Railway employees are allowed medical examination and treatment by private doctors in certain special circumstances. Reimbursement is also permitted, as admissible, of medical expenses incurred for treatment in private institutions, for serious and emergent cases. Medical Certificate issued by Registered Private Practitioner is accepted for grant of leave, on medical grounds, in respect of employees residing outside the jurisdiction of Railway Doctor.

Provision of CGHS Facilities in Various Colonies in Trans Yamuna

5837. SHRI JAI PRAKASH AGARWAL : Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state ;

(a) whether Government are aware that almost 20 to 30 colonies of various Ministries in Trans-Yamuna area have yet to be provided the CGHS facility ; and

(b) if so, why there has been a delay in opening a CGHS dispensary in these colonies ?

THE MINISTER OF STATE IN DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) There are four allopathic dispensaries in trans Jamuna area located at Shahdara, GKG, Laxmi Nagar and Mayur Vihar. One Homoeopathic Unit at Shahdara and one Ayurvedic Unit at Laxmi Nagar are also functioning. A new dispensary is normally opened at a place where there is a basic concentration of 2000-2500 Central Government employees within a radius of 3 K Ms. and subject to availability of resources. A new dispensary has accordingly been sanctioned for Vivek Vihar.

Employment to the Dependents of the Evictees from Cochin Fishing Harbour Area

5838. PROF. K.V. THOMAS : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether an agreement had been reached between the Cochin Port Trust and evictees from the Cochin Fishing Harbour area to give employment to the dependents of the evictees in 1981 ; and

(b) if so, what steps have been taken in that direction ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :

(a) Yes, Sir. According to the agreement, the Port Trust was to provide employment to the evictees to the extent of 50 per cent of the Class III and Class IV posts in the Cochin Fishing Harbour as on the date of agreement i.e. 20th January, 1981. The total number of Class III and Class IV Posts